

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VERMA): (a)
to (c). Presumably reference in part
(a) is to the memorandum dated April
25, 1977 presented by the Tamil Nadu
AITUC to the Union Labour Minister.
The main points in the memorandum
relate to:

(i) demand for an enquiry into
the affairs of the Surgical Instru-
ment Plant, Madras and mismanage-
ment by its General Manager;

(ii) withdrawal of alleged victi-
misation such as dismissals, suspen-
sions, reversions etc. imposed during
the Emergency; and

(iii) stoppage of discriminatory ac-
tion by the management against the
the union. Those have been brought
to the notice of the Government of
Tamil Nadu and the Union Ministry
of Chemicals and Fertilizers who
would no doubt look into the matter
and take appropriate steps to pro-
vide whatever relief is called for.

Excessive and Exaggerated Telephone Bills

684. SHRI P. G. MAVALANKAR:
Will the Minister of COMMUNICA-
TIONS be pleased to state:

(a) whether Government are
aware that several telephone subs-
cribers all over the country have been
puzzled about, and have bitterly com-
plained against, excessive and exag-
gerated telephone bills received by
them, particularly on STD account;

(b) if so, whether Government
have taken any steps thereon; and

(c) if so, broad outlines thereof?

THE MINISTER OF COMMUNICA-
TIONS (SHRI GEORGE FERNANDES)

(a) Some subscribers complain about
excess billing. In the four metropolitan
towns, the average number of compla-
ints received per 10 bills for local calls
(quarterly) issued was found to be 6.

(b) and (c). Excess billing compla-
ints are urgently investigated for cleri-
cal errors, spurts in meter reading or
any possible technical faults. Correc-
tions in the hills are made promptly
wherever found justified.

Review of Payment of Bonus

685. SHRI P. G. MAVALANKAR:
SHRI ROBIN SEN:
SHRI A. BALA PAJANOR:

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state:

(a) whether Government propose to
review urgently the whole question of
payment of bonus to the working
classes in the country;

(b) if so, the broad indication of
Government's thinking on this prob-
lem; and

(c) the steps proposed to be taken
by Government to discuss, decide
and implement the said bonus
question?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VERMA): (a)
to (c). The question of payment of
bonus is already under review and
decisions in the matter are expected
to be taken soon.

Commonwealth Prime Ministers' Conference

686. PROF. P. G. MAVALANKAR:
Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether the Commonwealth
Prime Ministers' Conference was re-
cently held in London;

(b) if so, whether India was
represented at the said Conference by
both, the Prime Minister and the
Minister of External Affairs;

(c) the subjects discussed at the
said Conference; and